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Title: Need to relocate the proposed Pharma Cluster from Hyderabad - laid

**SHRI KOMATI REDDY VENKAT REDDY (BHONGIR):** I wish to bring to the notice of the Government the violation of norms by the Government of Telangana in the proposed pharma cluster. The Government of Telangana had planned for the establishment of Hyderabad Pharma City in an extent of 3000 acres but increased it to 19,333 acres, which includes pristine agricultural lands, pastoral areas and forests besides water bodies such as surface water tanks. Pharma industries are in red category. We have the example of Musi river which was irrevocably polluted by pharma industries over years. The location selected for the pharma city is just less than 15 Kms from the Airport and many IT companies and Airbus are in operation. Farmers are being forced to part with their agricultural lands. Environment Appraisal Committee appointed by Ministry of Environment, Forest and Climate Change had laid down certain conditions which have been diluted and rescinded by vested interests. The Government of Telangana is going ahead with impunity flouting all norms to establish the pharma cluster which will deal a heavy blow to the nature and environment. There is no economic, administrative, social, environmental and ecological justification for this project. Hence, I request the Government to review the sanction given to this project and relocate Hyderabad Pharma City to a

place far away from Hyderabad city without affecting the environment.